

**CONSTITUTION OF BENCHES OF HIGH COURT OF JHARKHAND, RANCHI**

**w.e.f. 10.06.2024**

**DIVISION BENCHES**

1	<b>Hon'ble The Acting Chief Justice &amp; Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Monday to Thursday) (Whole day)</b>	LPA [Year 2024 ]; WPT; Cases referred to D.B.; Writ petition challenging Vires & Validity of Acts and Rules; Cases related to Judicial Officers; All matters relating to Mines (including Minor Mineral); All matters relating to Tender, Auction/E-Auction :- Orders, Admission & Hearing  Special Bench for monitoring cases involving MP & MLA  All residual and other matters.  Tied up and Assigned matters
		<b>Friday (Till 11.30 AM)</b>	W.P.(PIL)[Year 2024]; C.M.P.(D.B.); Cont.(Cvl.)(D.B.); Cont.(Cr.); Cont. (Appl.): - Orders, Admission & Hearing
2	<b>Hon'ble Mr. Justice Sujit Narayan Prasad &amp; Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Monday to Thursday) (Whole day)</b>	W.P.(PIL) [Year 2022-2023]; LPA [Year up to 2023]; A.C.(D.B.); F.A.(D.B.); CAT matters; T.A.; Tax Cases; Company Appeal; Commercial Appellate Division including all matters arising out of Commercial Courts :- Fresh Filing, Orders, Admission & Hearing.  Tied up and Assigned matters
3	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay &amp; Hon'ble Mr. Justice Deepak Roshan</b>	<b>( Monday to Thursday) (Whole day)</b>	W.P.(PIL)[Year up to 2021] :-Orders, Admission & Hearing.  Cr.Appeal (D.B.)[ Year up to 2021 ]; D. Ref.; Cr.M.P. (D.B.); Cr. Rev.(D.B.); W.P. (Habaes Corpus); W.P.(Cr) arising out of preventive detention; Writ petitions relating to mercy petitions or applications for commutation; Matters relating to N.I.A. Act; P.M.L. Act; and P.C. Act not assigned to any other Bench :-Orders, Admission & Hearing.  Tied up and Assigned matters
4	<b>Hon'ble Mr. Justice Ratnaker Bhengra &amp; Hon'ble Mr. Justice Ambuj Nath</b>	<b>( Monday &amp; Tuesday)</b>	Acq. Appeal (D.B.); Govt. Appeal (D.B.) :- Orders, Admission & Hearing  Cr.Appeal (D.B.) [Year 2022 to 2023]; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) [Year 2022 to 2023 ] :- Fresh Filing, Orders, Admission & Hearing  Tied up and Assigned matters
5	<b>Sri Ananda Sen, J. &amp; Hon'ble Mr. Justice Subhash Chand</b>	<b>(Monday to Wednesday) (Whole day)</b>	Cr.Appeal (D.B.) [Year 2024]; Specially assigned Cr. Appeal (D.B.) matters; Cr.Appeal (D.B.) against the sentence of R.I. For 10 Years [ Year up to 2018]; Petitions filed u/s 389 Cr.P.C. in Cr. Appeal (D.B.) [ Year 2024 ] :- Fresh Filing, Orders, Admission & Hearing

## SINGLE BENCHES

<b>1</b>	<b>Hon'ble The Acting Chief Justice</b>	<b>(Friday) (After the Division Bench)</b>	Arbitration Matters; C.M.P. under Article 227 of Constitution of India [Year 2024] and all residual matters :- Orders, Admission & Hearing. WP(Cr) :- Orders, Admission & Hearing. Tied –up & Assigned matters
<b>2</b>	<b>Hon'ble Mr. Justice Sujit Narayan Prasad</b>	<b>(Friday) (Whole day)</b>	Cont.(Cvl.) matters [Year 2024]; C.M.P. under Article 227 of Constitution of India [Year up to 2023 ]:- Orders, Admission & Hearing Tied –up & Assigned matters
<b>3</b>	<b>Hon'ble Mr. Justice Rongon Mukhopadhyay</b>	<b>(Friday) (Whole day)</b>	Cont. (Cvl.) matters [Year 2023] :- Orders, Admission & Hearing. A.B.A; B.A.; Cr.M.P.; Cr Rev. relating to N.I.A. Act; P.M.L. Act; Delhi Police Establishment Act (CBI) and P.C. Act :- Fresh filing, Orders, Admission & Hearing All matters related to Fodder Scam :- Orders, Admission & Hearing. Tied up & Assigned matters .
<b>4</b>	<b>Hon'ble Mr. Justice Ratnaker Bhengra</b>	<b>( Monday &amp; Tuesday (After the D.B.) &amp; (Wednesday to Friday) (Whole day)</b>	B.A – Orders, Admission Tied up & Assigned matters
<b>5</b>	<b>Sri Ananda Sen, J.</b>	<b>( Thursday &amp; Friday) (Whole Day)</b>	WPC [Year 2023- 2024]; S.A.[Year 2022 onwards] :- Fresh Filing, Orders, Admission & Hearing. Specially assigned old criminal matters Tied –up & Assigned matters
<b>6</b>	<b>Hon'ble Dr. Justice S.N. Pathak</b>	<b>(Monday to Friday) (Whole Day)</b>	WPS [Year 2024 ]:- Fresh Filing, Orders, Admission & Hearing WPS [Year 2021 to 2023]; Specially assigned pension and pensionary benefit matters; Tr. Petn. (cvl); C.R., A.C. (SB) :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
<b>7</b>	<b>Hon'ble Mr. Justice Rajesh Shankar</b>	<b>(Monday to Wednesday) (Whole day)</b>	WPC [ Year 2020 to 2022 ] :- Fresh Filing, Orders, Admission & Hearing.
		<b>(Thursday &amp; Friday) (Whole Day)</b>	M.A.[ Year 2021 onwards]; Cont.(Cvl.) matters [Year up to 2022] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters

8	<b>Hon'ble Mr. Justice Anil Kumar Choudhary</b>	<b>(Monday to Friday) (Whole Day)</b>	WPC [Year 2015 to 2019]; C. Ref. ; Original Criminal Miscellaneous cases (arising out of Company matters) :- Fresh Filing, Orders, Admission & Hearing Cr.M.P. [Year 2021 onwards] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
9	<b>Hon'ble Mr. Justice Rajesh Kumar</b>	<b>(Monday to Friday) (Whole day)</b>	WPS [Year 2024 ]:- Fresh Filing, Orders, Admission & Hearing WPS [Year 2013 to 2020]:- Fresh Filing, Orders, Admission& Hearing Tied up & Assigned matters
10	<b>Hon'ble Mrs. Justice Anubha Rawat Choudhary</b>	<b>(Monday to Wednesday) (Whole day)</b>	WPC ( under Article 227 of Constitution of India)[ Year 2019 onwards]; WPL; WPC grouping (arising out of Arbitration and Conciliation Act); Company Petitions; Company Appeals (SJ); Suits (arising out of company matters); Testamentary Suits; Probate and Letters of Administration matters :- Fresh Filing, Orders, Admission & Hearing Tied –up & Assigned matters
		<b>(Thursday &amp; Friday) (Whole day)</b>	Cr.Rev. [ Year 2023 onwards ] :- Fresh Filing, Orders, Admission & Hearing
11	<b>Hon'ble Mr. Justice Sanjay Kumar Dwivedi</b>	<b>(Monday to Wednesday) (Whole day)</b>	Cr. Appeal (S.J.) [ Year 2022 onwards ]; Cr.M.P. [Year up to 2020]; Cr. Ref. Tr. Pet.(Cr.) :- Fresh filing, Orders, Admission & Hearing.
		<b>( Thursday &amp; Friday) (Whole day)</b>	M.A.[upto Year 2020]; S.A.[Year 2016 to 2021] :- Fresh filing, Orders, Admission & Hearing. Tied up & Assigned matters
12	<b>Hon'ble Mr. Justice Deepak Roshan</b>	<b>( Friday) (Whole day)</b>	Cr. Appeal (S.J.) [ Year 2020-2021 ]; Acq. Appeal (S.J.) [Year 2020 onwards]; Acq. Appeal (C); Cr. Appeal (V) :- Fresh Filing, Orders, Admission& Hearing. Tied up & Assigned matters
13	<b>Hon'ble Mr. Justice Subhash Chand</b>	<b>( Thursday &amp; Friday) (Whole day)</b>	WPC ( under Article 227 of Constitution of India)[ Year upto 2018]; F.A.( Other than specially assigned matters ) [Year 2019 onwards] :- Fresh Filing, Orders, Admission & Hearing. Tied up & Assigned matters
14	<b>Hon'ble Mr. Justice Gautam Kumar Choudhary</b>	<b>(Monday &amp; Tuesday) (Whole day)</b>	F.A.( Other than specially assigned matters ) (Year upto 2018); S.A.[Year upto 2015] :- Fresh Filing, Orders, Admission & Hearing.
		<b>( Wednesday)</b>	Cr. Appeal (S.J.) [ Year 2011-2019]; Cr.Rev. [ Year 2019

		<b>to Friday) (Whole day)</b>	to 2022] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
<b>15</b>	<b>Hon'ble Mr. Justice Ambuj Nath</b>	<b>( Monday &amp; Tuesday (After the D.B.) &amp; (Wednesday to Friday) (Whole day)</b>	WPC [Year 2011 to 2014]:- Fresh filing, Orders, Admission & Hearing. A.B.A :- Orders, Admission Tied up &Assigned matters
<b>16</b>	<b>Hon'ble Mr. Justice Navneet Kumar</b>	<b>(Friday) (After the Division Bench)</b>	WPC [Year up to 2010 ]:- Fresh filing, Orders, Admission & Hearing. A.B.A :- Admission Tied up & Assigned matters
<b>17</b>	<b>Hon'ble Mr. Justice Sanjay Prasad</b>	<b>( Monday to Friday) (Whole day)</b>	WPS [Year upto 2012]; C.M.P. ( Other than under Article 227 of Constitution of India) [Year 2023 to 2024]:- Fresh Filing, Orders, Admission& Hearing Cr. Appeal (S.J.) [ Year upto 2010] :- Fresh Filing, Orders, Admission & Hearing Tied up & Assigned matters
<b>18</b>	<b>Hon'ble Mr. Justice Pradeep Kumar Srivastava</b>	<b>( Monday to Friday) (Whole day)</b>	B.A :- Orders & Admission Cr.Rev. [Year up to 2018] :- Fresh Filing, Orders, Admission & Hearing Specially assigned old civil matters Tied up & Assigned matters
<b>19</b>	<b>Hon'ble Mr. Justice Arun Kumar Rai</b>	<b>(Friday) (Whole day)</b>	C.M.P. ( Other than under Article 227 of Constitution of India) [Year up to 2022], Acq. Appeal (S.J.)[Year upto 2019] :- Orders, Admission & Hearing.

- Note :*
1. **ALL MOTIONS FOR URGENT LISTING OF MATTERS SHOULD BE MADE BEFORE THE BENCH HAVING JURISDICTION TO HEAR SUCH MATTER AS PER ROSTER.**
  2. **LISTING OF CIVIL REVIEW CASES SHALL BE MADE IN THE COURT OF THE RESPECTIVE HON'BLE JUDGE(S) AGAINST WHOSE JUDGEMENT/ORDER HAS BEEN PASSED. IF THE COURT OF HON'BLE JUDGE IS NOT AVAILABLE DUE TO SUPERANNUATION / TRANSFER ETC. THEN IN THAT CASE SUCH CASES WILL BE LISTED IN THE COURT HAVING THE REGULAR ROSTER OR THE CATEGORY IN WHICH THE ORIGINAL ORDER WAS PASSED.**
  3. **ALL REGULAR B.A./A.B.A. MATTERS EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS SHALL ONLY BE HEARD BY THE REGULAR BENCH**
  4. **ALL MATTERS, EXCEPT TIED UP (PREVIOUSLY REJECTED) MATTERS RELATING TO NIA ACT; P.M.L.ACT & PC ACT LIKE B.A./A.B.A./WP(Cr)/ CrMP/Cr Rev SHALL ONLY BE HEARD BY THE DESIGNATED BENCH/ BENCHES. THIS SHALL COME INTO EFFECT FORTHWITH IN SUPPRESSION OF ALL PREVIOUS OFFICE ORDERS PART HARD OR ASSIGNMENT IF ANY ETC.**
  5. **ALL MOTIONS WITH REGARD TO B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE RATNAKER BHENGRA**
  6. **ALL MOTIONS WITH REGARD TO A.B.A. MATTERS MAY BE MENTIONED BEFORE HON'BLE MR. JUSTICE AMBUJ NATH**
  7. **ALL CONT(CVL) AND CONT(CRL) MATTERS OF DIVISION BENCH SHALL ONLY BE HEARD BY THE DIVISION BENCH NO.1**
  8. **ALL CONT(CVL) AND CMP MATTERS SHALL ONLY BE HEARD BY THE DESIGNATED BENCH(ES)**
  9. **PETITIONS FILED U/S 389 CR.P.C. IN CR. APPEAL (D.B.) MATTERS SHALL BE HEARD BY THE HON'BLE BENCH HAVING THE ROSTER FOR THE YEAR CONCERNED**
  10. **ALL MOTIONS WITH REGARD TO W.P.(S) MATTERS OF 2024 MAY BE MENTIONED BEFORE HON'BLE DR. JUSTICE S N PATHAK**
  11. **W.P.(Cr) MATTERS SHALL BE TAKEN UP ON EVERY OTHER WORKING DAYS ALSO IF THE NEED SO ARISES**
  12. **ELECTION PETITION IS ASSIGNED TO A BENCH WHENEVER A PETITION IS FILED**